

an>

Title: Need to give concession to the students who have taken loan from State Bank of Travancore in Kerala.

SHRI ANTO ANTONY (PATHANAMTHITTA): Madam Speaker, I would like to bring a very serious issue to the attention of the Government through you.

A lot of students have taken loan from State Bank of Travancore in Kerala which is a nationalized bank. The total sum of Rs. 188 crore is due in the bank. This issue has been brought to my notice and I made a suggestion to the bank to avoid penal interest and allow the students to remit the amount as instalments. But the bank gave the contract to a private agency. By the contract, they can collect the entire Rs. 185 crore and remit Rs. 63 crore in the bank. What is the result of this? The students have not got any advantage. The result is, the private agency sends goons to the residences of the parents and students.

Banks are not allowed to give any concession to the students and parents. They give a sum of more than Rs. 120 crore to the private agency. Now this has created a law and order problem in my constituency and State. Your intervention is needed to allow the students for getting some concession and remit the capital amount in instalments and not to allow such a practice of giving the contract to the private agency to collect the amount.

We give a lot of privileges to corporates like Mallyas whereas the poor students get nothing. Madam, you may give a direction to the Government to immediately intervene in this issue.

HON. SPEAKER:

Shrimati P.K. Shreemathi Teacher,

Dr. A. Sampath,

Shri N.K. Premachandran and

Shri C.N. Jayadevan are permitted to associate with the issue raised by Shri Anto Antony.